

**GOVERNMENT OF INDIA  
LAW AND JUSTICE  
LOK SABHA**

UNSTARRED QUESTION NO:3457  
ANSWERED ON:07.09.2007  
LEGISLATION FOR MARRIAGE AND INHERITANCE RIGHT OF BUDDHISTS  
Ahir Shri Hansraj Gangaram

**Will the Minister of LAW AND JUSTICE be pleased to state:**

- (a) whether the Government proposes a separate legislation for marriage and inheritance right for the Buddhists; and
- (b) if so, the details thereof?

**Answer**

MINISTER OF LAW AND JUSTICE (SHRI H.R. BHARDWAJ)

- (a) No, sir.
- (b) Does not arise in view of reply at (a) above